

an>

Title: Introduction of the Constitution (Amendment) Bill, 2015 (Amendment of articles 15 and 16).

SHRI E.T. MOHAMMAD BASHEER (PONNANI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI E.T. MOHAMMAD BASHEER: I introduce the Bill.

**15.43 ½ hours**